

**GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT**

No.: F. 27 (17)NYAY/2006/PART

Jaipur, Date: 21.07.2026

NOTIFICATION

In Continuation of the earlier Notification No. F. 27(17)Nyay/2006/Part. Dated 19.05.2026 and in exercise of the powers conferred by section 36 of the N.D.P.S. Act, 1985, the State Government with the concurrence of the Rajasthan High Court, hereby appoints the following link officers as Special Judges, (N.D.P.S. Cases) in absence (On Leave or vacant due to any other Cause) of Presiding Officer (N.D.P.S. Act Cases) for that Specific Period:-

S.No.	Name of Court	Link Court (s)
1	2	3
01.	Special Court, NDPS Act Cases, Nimbahera	1. Additional Sessions Judge No.01, Nimbahera 2. Additional Sessions Judge No. 02, Nimbahera 3. The Spl. Judge, NDPS Cases No.02, Chittorgarh 4. The Spl. Judge, NDPS Cases No.01, Chittorgarh 5. Additional Sessions Judge No. 01 Chittorgarh 6. In Absence of Additional Sessions Judge No. 01, Chittorgarh, its Link Court as Declared by District & Sessions Judge, Chittorgarh

By Order,



(RAGHAVENDRA KACHAWAL)
Principal Secretary to the Govt.

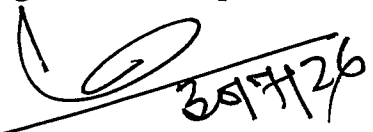
RAJASTHAN HIGH COURT, JODHPUR

No. Gen/II/06/2026/1352

Date: 30/07/2026

Copy forwarded to the following for information and necessary action:-

1. All Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench.
(Registrar CPC with a request to upload the same on High Court website)
2. The District & Sessions Judge, Chittorgarh.
(with a request to circulate the same amongst all the concerned courts)
3. Special Court, NDPS Act Cases, Nimbahera.
4. A.O.J. Confidential/ RJS Estt./ RJS Leave/ SC Estt-I & II/ Statistics / Budget/Building / Computer Cell, Rajasthan High Court, Jodhpur.


REGISTRAR (RULES)